

**Salaries And Allowances Of Officers Of Parliament  
(Amendment) Act, 2008**

**30 of 2008**

**[30 December 2008]**

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An Act further to amend the Salaries and Allowances of Officers of Parliament Act, 1953 Be it enacted by Parliament in the Fifty-ninth Year of the Republic of India as follows:-

**1. Short Title :-**

This Act may be called the Salaries and Allowances of Officers of Parliament (Amendment) Act, 2008.

**2. Amendment Of Section 3 Of Act 20 Of 1953 :-**

In section 3 of the Salaries and Allowances of Officers of Parliament Act, 1953, in sub-section (1), for the words "forty thousand rupees", the words "one lakh twenty-five thousand rupees" shall be substituted and shall be deemed to have been substituted with effect from the 1st day of January, 2006.